

launched against an officer of the Indian High Commission in the United Kingdom for mal-treatment of his servant and in this case diplomatic immunity was invoked; and, also a couple of years earlier an Indian doctor in London sought to prosecute an official of the High Commission in the United Kingdom and there also diplomatic immunity was invoked and no proceedings could be initiated?

**Shrimati Lakshmi Menon:** There was only one instance where diplomatic immunity was challenged as far as we know, and that was in London. There one Indian member of the staff misused a railway pass and the case was withdrawn by the local government on grounds of immunity. That is why I stated in reply to parts (b) and (c) of the question that we have not got all the available information so far. Therefore, I cannot say categorically 'yes' or 'no' to this question. Except for this stray incident we do not have any other information. When we get the information, we will place it on the Table.

**Shri Hari Vishnu Kamath:** Is it being collected?

**Shri Kapur Singh:** May I know whether there have been any or many cases of gross abuse of diplomatic immunity by many members of our diplomatic corps abroad since independence? I want a general answer, only.

**Shrimati Lakshmi Menon:** The general answer is 'no'.

श्री यशपाल सिंह : क्या सरकार ऐसे कर्मचारियों को जिन्होंने कि इस तरीके से इस अधिकार को मिस्यूज किया है, उन को निकालने के लिए सोच रही है ?

**Shrimati Lakshmi Menon:** I have said 'no' in answer to the previous question.

**Shri D. C. Sharma:** May I know if these diplomatic immunities are given

on a blanket form or they are given according to the country in which the diplomats serve and according to the ranks which they occupy in the diplomatic service?

**Shrimati Lakshmi Menon:** The whole thing is governed by the relevant articles of the Vienna Convention which lay down what types of officers enjoy diplomatic immunity and what types do not have them.

#### Assam Rifles for NEFA

\*1179, **Shri P. C. Borooah:** Will the Prime Minister be pleased to state:

(a) whether Government have decided to induct some forces of Assam Rifles into Kameng Division of NEFA and other areas vacated by Chinese to enforce law and order; and

(b) if so, the action taken in pursuance of this decision so far?

**The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon):** (a) and (b). When the Chinese withdrew after their aggression in NEFA, the Assam Rifles began returning to their normal posts. Amongst these were a few in Kameng Frontier Division. The Assam Rifles as the traditional civil armed force in the area has always been responsible for law and order in support of the Civil Administration. No new policy decision is, therefore, involved in their return.

**Shri P. C. Borooah:** May I know whether it is a fact that the Chinese after vacating the occupied areas have left behind a large number of agents and soldiers in NEFA in Mufti who are responsible for creating lawlessness around Dirrang Djong and some other areas there? If so, what is their approximate number and what steps has Government taken to counteract their activities?

**Shrimati Lakshmi Menon:** We do not have any information about the large number of Chinese being left here who have caused disorder. But

the answer specifically refer to movement of Assam Rifles to that area and, as I have stated, it is for giving protection to the civilian personnel.

**Shri P. C. Borooah:** May I know whether Assam Rifles personnel have been adequately armed with automatic weapons just to counteract the Chinese agents who have got automatic weapons also?

**Shrimati Lakshmi Menon:** They are armed with the usual weapons as much as is required.

**Shri Basumatari:** Since the remarkable work done by the Assam Rifles has been admitted by the Government, may I know whether the discrimination between the pay of the members of the Assam Rifles and the pay of the other military personnel will be removed?

**Shrimati Lakshmi Menon:** The disparities are almost minimal. For instance, the pay of a Rifleman was only Rs. 3-50 less than that of his Army counterpart.

**Shri S. M. Banerjee:** The hon. Minister has stated that after the Chinese withdrawal some instructions were issued. May I know what are the places from which the Chinese have withdrawn and which have been occupied by the Assam Rifles?

**Shrimati Lakshmi Menon:** I never said that any instructions were issued. I only said that they moved in.

**Shri S. M. Banerjee:** What places have been reoccupied?

**Shrimati Lakshmi Menon:** In the Kameng Frontier Division upto Khinzemane. They have moved upto Bum La to clear the pass for the return of the prisoners-of-war.

**Shri Hem Barua:** In view of the fact that the Colombo proposals stipulate that we can send our Army personnel upto the MacMahon Line, what is the objection in particular in

our implementation of the Colombo proposals in this respect—it might be unilateral—and supplement the Assam Rifles with our armed forces in NEFA?

**Mr. Speaker:** The first part is not relevant to this question. It is only about sending our forces. His main question only relates to the unilateral implementation of the Colombo proposals and not to this question at all. Only at the end he adds, as to why they may not be used for occupying that area.

**Shri Hem Barua:** May I submit that the Colombo proposals stipulate that we can send our army personnel upto the MacMahon Line?

**Mr. Speaker:** Should we send these forces there?

**Shri Hem Barua:** No, Sir.

**Mr. Speaker:** The question is about the Assam Rifles.

**Shri Hem Barua:** The Assam Rifles is only a police force. That is why I wanted to know whether any steps are taken to supplement them with our regular armed troops.

**The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru)** rose—

**Shri Tyagi:** On a point of order, Sir. It has been a convention in the House not to ask questions about the movement of the armed forces. If it is said as to where we have moved our armed forces, it will go against security. Therefore, I pray that such questions may be prohibited.

**Mr. Speaker:** He might resume his seat. There is nothing objectionable.

**Shri Hari Vishnu Kamath:** The hon. Minister can say that.

**Shri Jawaharlal Nehru:** So far as I know, apart from the Assam Rifles and the Assam Police, no military formations have been sent to those areas in

thus far. It is for our Defence people to determine when and where they are required.

**Shri Swell:** Is it a fact that although the members of the Assam Rifles perform similar duties as performed by the members of the regular army and are called upon to bear the brunt of the rigour of the NEFA operations, they do not receive the same amenities as the members of the regular army in respect of pay, rations etc.? If that is a fact, may I know the reasons that stand in the way of the Government doing so?

**Mr. Speaker:** A similar question was asked and that has been answered.

**Shri Jawaharlal Nehru:** Sir, the differences used to be more marked. They have been reduced considerably. The Assam Rifles have done very fine work and we do not wish any discrimination against them—certainly not. But there are some obvious reasons. One is, the army is meant to serve anywhere they are sent to, in India or outside. The Assam Rifles are limited to the area relatively near their homelands. And the training etc. given to the army is far superior, far more lengthy, far more complicated than that of the Assam Rifles.

**Shri Swell:** I would like to have my question answered in full.

**Shri Jawaharlal Nehru:** My colleague has just said the differences in pay etc. are minimum. They are very small now.

**Shrimati Lakshmi Menon:** And so far as the rations are concerned when they are under operational command get the same scale of rations as are given to the army.

**Shri Tyagi:** May I take it that the conditions on the movements of armed troops of India which were just announced by the Chinese at

the time of their withdrawal from this area were only unilateral and that India does not stand committed to whatever restrictions they have announced and that they are free to move? Is that the policy.

**Mr. Speaker:** He is putting a general question.

**Shri Jawaharlal Nehru:** We are free to take any steps that we consider necessary.

**Shri D. C. Sharma:** May I know if the strength of Assam Rifles is adequate to meet the civil defence needs of this region not only at the time when it is not in trouble, but also at the time when there is some kind of emergency going on there?

**Shri Jawaharlal Nehru:** I am sorry. I have not understood his question.

**Mr. Speaker:** Is the strength of the Assam Rifles adequate enough to safeguard or to discharge those duties entrusted to them not only in the normal times but also during emergency?

**Shri Jawaharlal Nehru:** It is a difficult question to answer. It depends....

**Mr. Speaker:** That is all right. I also wanted that it need not be answered.

#### Foreigners Employed in A.I.R.

\*1180. **Shri Hari Vishnu Kamath:** Will the Minister of Information and Broadcasting be pleased to refer to the reply given to Starred Question No. 977 on the 22nd April, 1963 and state:

(a) the number of foreigners employed in each of the language units of All India Radio separately on the 1st April 1959, 1st April, 1961 and 1st April, 1963;

(b) whether steps are being taken towards complete Indianization of the personnel of such units, where foreign nationals are still employed; and

(c) if not, the reasons therefor?